

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. Company Appeal/150/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Mk Landbuilt Private Limited
V/s
Registrar of Companies Mumbai

Section: 252(1) of the Companies Act, 2013

ORDER

PCS. Nitish Bangera appeared for the Petitioner. None appeared for the RoC. Registry is directed to issue court notice to the RoC, Mumbai intimating the next date of hearing. List this matter on **21.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)